

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 431
TO BE ANSWERED ON 06/12/2023

POVERTY ALLEVIATION SCHEMES IN ANDHRA PRADESH

431 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds sanctioned/released to the State of Andhra Pradesh and utilised by it under various rural development and poverty alleviation schemes for last four years, scheme-wise and district-wise;
- (b) the achievements made during the said period under each scheme;
- (c) the number of people belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Minority Communities who benefited under each of these schemes; and
- (d) the steps taken by Government to ensure full utilisation of funds and completion of work in time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The Ministry of Rural Development is implementing a number of welfare schemes for rural areas of the country including in the State of Andhra Pradesh viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) for rural development and poverty alleviation. The Central component of funds under the schemes/ programmes of this Ministry are released to the States/UTs, which subsequently allocate funds to the districts. However, the details of the funds sanctioned/released to the State of Andhra Pradesh and utilised by it under the various rural development schemes of MoRD wherever applicable/maintained during the last four years are as under :-

- i. Under MGNREGS, a total of Rs.32681.57 crores Central fund have been released to the State of Andhra Pradesh and Rs. 33441.36 crore expenditure incurred by the State during the said period. (As per NREGASoft)
- ii. Under PMAY-G, the details of central share released/utilized by the State of Andhra Pradesh during last four years are Rs.87.47 Crores. Being a continuous scheme, the State/UTs utilize funds released in previous and subsequent years also and utilization includes state share also.
- iii. Under PMGSY, funds of Rs.1248.04 crore, as central share, have been released to Andhra Pradesh during last four years and current year i.e. since April 2019. During the

same period, Andhra Pradesh has incurred expenditure of Rs.2247.37 crore (including State share) on PMGSY projects.

- iv. Under DAY-NRLM, total Rs.1274.16 crore released and Rs 1316.76 crore is the expenditure for NRLM and Rs.4.35 crore released and Rs 2.36 crore is the expenditure for Start-up Village Entrepreneurship Programme (SVEP) in the State of Andhra Pradesh during the last four years. Under SVEP, Government of India has released an amount of Rs. 4.35 crore to SVEP 6 districts and 8 blocks) during the FY 2021 -22 and incurred Rs.2.36 crore. Balance of Rs. 1.99 crore (Rs.4.35 crore – Rs.2.36 crore) is being utilized this financial year i.e. 2023 – 24). Further, under Society for Elimination of Rural Poverty (SERP) – CSS (NRLM) total Expenditure in the 16 districts of Andhra Pradesh is Rs.13167692658/- for the last four years.
- v. Under DDU-GKY, details of funds released to the State of Andhra Pradesh during the last four years and current year is Rs. 7910.93 lakh.
- vi. Under RSETIs, details of funds released to the State of Andhra Pradesh during the last four years and current year is Rs 2086.06 lakh
- vii. Under NSAP, a total of Rs. 117797.06 lakh have been sanctioned to the State of Andhra Pradesh during the said period.
- viii. Under WDC- PMKSY, 131.737 crore, Central assistance released to Andhra Pradesh under WDC-PMKSY 1.0 & 2.0 during last four years and Rs. 340.11 crore, funds utilized by Andhra Pradesh for WDC-PMKSY 1.0 & 2.0 during the said period. *(Expenditure includes Central share + State share and Expenditure reported for a particular year includes expenditure made from funds released in previous years. The expenditure figures may differ after the audit.)*

(b): The achievements made under the various rural development schemes of MoRD wherever applicable/maintained during the last four years in the State of Andhra Pradesh are as under:

- i. Under MGNREGS, 9408.55 lakh person-days generated and 2015539 works completed. (As per NREGASoft)
- ii. Under PMAY-G, 2172 houses constructed.
- iii. Under PMGSY, 494 roads works of 3957 km length and 92 bridges have been sanctioned to State during last four years and current year i.e. since April 2019. Road length of 3404 km has been completed during the said period.
- iv. Under DAY-NRLM, the achievement made during the said period is at **Annexure**.
- v. Under DDU-GKY, 40346 rural youth trained and 29548 placed
- vi. Under RSETI, 33638 rural youth trained and 26329 settled
- vii. Under NSAP, number of beneficiaries covered during the said period are as under:-

Year	No. of beneficiaries covered
2019-2020	997921
2020-2021	997921
2021-2022	997921
2022-2023	997921

- viii. Under WDC of PMKSY, 9750 no. of Water Harvesting Structure created /rejuvenated, 36514 hectare Additional area brought under irrigation, 54356 no. of Farmers benefitted and 185963 mandays of employment generated during the said period under WDC-PMKSY1.0 & 2.0.

(c): The number of people belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Minority Communities, who benefited under various rural development schemes of MoRD wherever applicable/maintained are under:-

- i. Under MGNREGS, 43.634 lakh SC and 16.202 lakh ST households provided employment. (As per NREGASoft)
- ii. Under PMAY-G , the details of houses sanctioned & completed under Scheduled Castes (SCs), Scheduled Tribes (STs) and Minority Communities is as under:-

Total Sanctions Made	Breakup of sanction			Breakup of completion			
	ST	SC	Minorities	Completed	ST	SC	Minorities
246430	44612	78098	6136	63077	9879	17737	1581

- iii. PMGSY is not an individual/ community centric scheme. The roads constructed under PMGSY cater to all the strata of the society. Nevertheless, Scheduled Tribes Areas have got specific focus in the scheme by giving special dispensation. While eligibility criteria for other habitations for getting connectivity under the scheme is a population of 500 persons(as per 2001 census) , for Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) and for North-Eastern and Himalayan States, unconnected habitations with a population of 250 persons and above (as per Census 2001) are eligible for providing all-weather road connectivity under the scheme.
- iv. Under DAY-NRLM, in SVEP 2151 SC household, 350 ST households and 424 Minority households and in Farm Livelihoods 76,659 SC household,53546 ST households and 184364 Minority (including backward classes) were brought under the ambit of the Scheme.
- v. Under DDU-GKY, 13095 SCs Trained and 9466 placed; 4280 STs Trained and 2978 placed; and also 9952 Minorities trained and 8719 placed. (Source:-DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)
- vi. Under RSETI, 8915 SCs Trained and 6541 settled; 2828 STs Trained and 1990 settled; and also 1724 Minorities trained and 1364 settled (Source:- National Centre for Excellence for RSETIS: - RSETI)
- vii. Under NSAP, the SC, and STs benefited is as under:-.

Year	Number of beneficiaries	
	SC	ST
2021-2022	1,90,243	91,460
2022-2023	1,90,243	91,460

(Note:-No separate budget has been allocated for minorities under NSAP).

viii. Under WDC of PMKSY, out of the total budget allocation of WDC-PMKSY, 10% is released under Tribal Sub-Plan and 16.6% under Schedule cast sub plan. Since WDC-PMKSY is a rainfed/degraded area development programme, all the people residing in the project area including STs, SCs and Minorities Communities residing in project area are benefited under the programme. Activities being undertaken through the watershed development projects, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihood for assetless persons etc. These activities are taken up with the help of land owners (public, private including SCs, STs, Minorities Communities and weaker section etc).

(d): Ministry of Rural Development (MoRD) accords emphasis for targeted implementation of its schemes/projects. The programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are:

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time.
- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.
- iii. In addition to above, the Ministry has arranged for sufficient fund for completion of works and further, bottlenecks like forest clearance that require facilitation with Ministry of Environment and Forests or Banks are also arranged.
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed or are under development in other areas too. The performance of officials are monitored against them.
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 431 due for 06.12.2023

Day-NRLM achievements made during the last four years:-

Farm Livelihoods:

S. No.	Indicators	Total
1	No. of Mahila Kisans covered under AEP interventions	2770072
2	No of Mahila Kisan supported under livestock interventions	362473
3	No of MahilaKisan supported for NTFP	51468
4	No. of blocks entered under farm livelihoods interventions	660
5	No of Blocks covered under NTFP interventions	42
6	No of Krishi Sakhis (Agriculture CRP) positioned	15428
7	No of Pasu Sakhis (Livestock CRP) positioned	13597
8	No of Van Sakhis (NTFP CRP) positioned	4103
9	No of Krishi Udyog Sakhi positioned	11262
10	No. of districts entered under farm livelihoods interventions	26
11	No. of Villages covered under farm livelihoods interventions	42588
12	No of other livelihoods CRPs positioned	14892
13	No. of Custom Hiring Centers Established	3729
14	No of blocks covered under organic	292
15	Areas covered under organic farming (Acre)	235545
16	No of Local Groups formed under organic interventions	18525
17	No of Local Groups registered in PGS portal under organic interventions	16854
18	No of Mahila Kisan adopted at least three essential AEP practices	739126
19	No. of mahila kisan House hold having agri nutri garden	371235
20	No of villages under organic farming	22358
21	No of mahila kisans as members of Local Groups	126059
22	No. of Producer Groups promoted (PG) for forward linkage & marketing	49751
23	No. of PGs formalized (registered)	57839
24	Mahila Kisans covered by producer Groups	580522
25	No. of Produces Groups transacting through digital platform	43887
26	No of large size producer companies set up	372
27	No. of mahila kisans who are shareholders of the companies	575528
28	No of PGs given fund against business plan	29594
29	No. of organic vegetable retail outlets opened up to help farmers sell their produce	1471